

### **Recruitment in shipping corporation of India**

168. SHRI MADAN LAL KHURANA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the attention of the Government has been drawn to the article "Recruitment Scandal" appearing in the Illustrated Weekly of India dated 11 November, 1990 where in it has been reported that many unemployed youths have been cheated of their money on the promise of offering them jobs involving officials of the Shipping Corporation of India;

(b) whether the matter has been investigated; and

(c) if so, the outcome thereof and the action taken against the persons found involved therein?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) Yes, Sir.

(b) and (c). A Departmental enquiry was conducted by the Shipping Corporation of India Ltd. against Shri J.A. Kamble, Deputy Manager, Shipping Corporation of India Ltd... On the basis of the enquiry report, the services of Shri J.A. Kamble were terminated on 30.10.90. As regards the Departmental enquiry against Shri A.G. Gopalakrishnan Nair, Chief Cook on S.C.I.'s Home Trade Vessel, a Chargesheet was issued to him on 13.9.90 and he has since furnished his reply. The enquiry will commence soon. The Government has also referred the matter to CBI in January 1990 for a thorough investigation.

### **Setting up of Telecommunication Equipments Production unit at Calcutta**

169. SHRI HANNAN MOLLAH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have decided to set up a unit for producing Telecommunication equipments at Calcutta, in West Bengal;

(b) if so, the details of the project; and

(c) when it is likely to start functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) No, Sir.

(b) and (c). Does not arise.

### **Landless Peasants and Share Croppers**

170. SHRI HANNAN MOLLAH: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of landless peasants and share croppers in the country during 1951, 1961, 1971, 1981 and 1990, State-wise;

(b) the reasons of growth of landless peasants in the country during these years; and

(c) the steps the Government propose to take to improve their living conditions?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH): (a) According to available information, no specific survey

survey has been conducted to find out the number of landless peasants in the country. However, the National Sample Survey Organisation had collected information, inter alia, on land possessed by the households in their NSS 38th Round (Jan-Dec. 1983) Survey on "Consumer Expenditure and Employment & Unemployment". As per this survey, it is estimated that there were 29.76 lakh households in the rural areas possessing less than 0.01 acre of land (with or without owned homestead) among "households self-employed in agriculture" and "agricultural labour households". The information for major states is given in the attached statement.

Similar information is not available for the other years mentioned in the question. Data relating to share croppers in the country

is also not available.

(b) The issue of reasons for growth of landless peasants in the country does not arise since information for earlier years is not available.

(c) Till September, 1990, an area of 72.12 lakh ha. was declared surplus as a result of implementation of Land Ceiling Laws. Out of which 62.10 lakh acres were taken over and 46.93 lakh acres were distributed. 43.85 lakh acres were distributed to rural poor for improving their living conditions.

The proposal for enactment of a comprehensive legislation for the welfare of Agricultural workers to regulate their employment, conditions of service and other related matters, is being contemplated.

## STATEMENT

Number of households possessing less than 0.01 acre of land (i) among households self-employed in agriculture and (ii) among agricultural labour households

Major State	Rural		No. of households possessing less than 0.01 acre of land among	Total (2+3)
	households self employed in agriculture	Agricultural labour households		
1	2	3	4	
Maharashtra	24	796	820	
Gujarat	27	389	416	
Tamil Nadu	13	324	337	
Karnataka	2	174	176	
Madhya Pradesh	8	258	266	
Haryana	5	74	79	

(Figures in thousands)

<b>Major State</b>	<b>Rural</b>			<b>Total (2+3)</b>
	<b>households self employed in agriculture</b>	<b>Agricultural labour households</b>	<b>No. of households possessing less than 0.01 acre of land among</b>	
	<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
Andhra Pradesh	27	240	267	
Rajasthan	12	65	77	
West Bengal	17	107	124	
Assam	4	27	31	
Punjab	8	19	27	
Orissa	4	48	52	
Uttar Pradesh	30	147	177	
Kerala	2	26	28	

*(Figures in thousands)*

Major State	Rural		(Figures in thousands)	
	households self employed in agriculture	households self employed in agriculture	Agricultural labour households	Total (2+3)
	2	3	4	
Bihar	15	52	67	
All India	213	2763	2076	

Source : NSS 38th Round (1983)  
 Provisional : subject to revision.